

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:664
ANSWERED ON:28.11.2005
VOCATIONAL TRAINING CENTRES
Moghe Shri Krishna Murari

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether at present 10 vocational training centres are being run in Madhya Pradesh with the assistance of the Union Government;
- (b) if so, whether the Union Government has not provided any grant to the State for running these centres during the last five years whereas the Union Government is to bear 100 percent expenditure for running these centres;
- (c) if so, the reasons therefor;
- (d) whether the State Government had sent a proposal to the tune of Rs.141.36 lakh for sanction by the Union Government which is pending with the Union Government;
- (e) if so, the time by which the said proposal is likely to be sanctioned;
- (f) whether the Union Government proposes to sanction Rs.276.36 lakh to the State Government after including the amount for the current fiscal year also as sought by the State Government; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF LABOUR & EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a) Industrial Training Institutes (ITIs) / Industrial Training Centres (ITCs) are set up and administratively and financially run by the State Governments/ Private Organizations. Ministry of Labour & Employment does not provide any financial assistance to run them.
- (b) & (c) Does not arise.
- (d) Ministry of Labour & Employment has not received any such proposal.
- (e) Does not arise.
- (f) & (g) Ministry of Labour & Employment has no such proposal. However, Planning Commission has approved an outlay of Rs.1710 lakh for Craftsmen Training in the Annual Plan 2005-06 for Madhya Pradesh.